IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

Appeal No.54/252/ND/2018

In the matter of:

Vermillion Pharmaceuticals Pvt. Ltd

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 08.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

1/4

For the Respondent/Corporate Debtor::

For the Intervener

: Ms. Lakshmi Gurung, Standing Counsel

along with Mr. Omkar Singh, Income tax Deptt.

Mr. Manish Raj, Co. Prosecutor

ORDER

None appears for the petitioner. However, Company Prosecutor for the RD and the Ld. Standing Counsel for the Income tax Department are present.

Post the matter for the appearance of the petitioner on 07.3.2018.

List on 07.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 08.2.2018